

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI

REGIONAL BENCH - COURT No. III

Service Tax Appeal No. 40638 of 2017

(Arising out of Order-in-Appeal Nos.130 to 134/2016 (STA-II) dated 26.08.2016 passed by Commissioner of Service Tax (Appeals-II), Newry Towers, 3rd Floor, Plot No.2054, I Block, II Avenue, Anna Nagar, Chennai 600 040)

M/s.Weiss Rohlig India Private Ltd. Appellant

(formerly known as M/s.Tricon Shipping)
 Olympia Platina,
 6th Floor, No.33-B, South Phase,
 Guindy Industrial Estate,
 Guindy,
 Chennai 600 032.

VERSUS

**Commissioner of GST &
 Central Excise**

.... Respondent

Chennai South Commissionerate
 MHU Complex, No.692, Anna Salai,
 Nandanam
 Chennai 600 035.

APPEARANCE:

None for the Appellant

Smt. G. Krupa, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 04.08.2026
DATE OF DECISION: 04.08.2026

Appeal is dismissed. For order, order of date in
Service Tax Appeal No. 40637 of 2017 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P.DINESHA)
Member (Judicial)